

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 339/JR-CPC/2019.

Dated: 08/01/2020

From :

The Registrar General
Delhi High Court,
New Delhi

To

(On the website of Delhi High Court & District Courts)

Subject: - Quotation for Purchase of One (01) UPS of 10 KVA with (minimum 30 minutes back up time) minimum 3 years warranty on UPS and 2 years for Batteries from OEM for Delhi Judicial Academy.

Sir/Madam,

This court intends to purchase One (01) UPS of 10 KVA (**minimum 30 minutes back up time**) **with racks** for Delhi Judicial Academy with 3 years warranty on UPS and 2 years for Batteries (from OEM & certified by OEM) with the option to purchase one compatible SNMP Card (External). The minimum specifications prescribed by e-Committee, Supreme Court of India, of the required hardware is attached as 'Annexure-'A' and the Vendor(s) participating in the tender has/have to fill the column 'B' in 'Annexure-A' and submit with the quotation.

The authorized vendor(s) are requested to submit quotation(s) in a sealed envelope to the AOJ (IT/Sty.), Room No.6, Ground Floor, LCB-III, Delhi High Court on or before **31.01.2020 at 05.00 PM** clearly mentioning the technical details of the product being offered. The quotations should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" and the subject of this letter and due date be superscribed on the envelope.

The quotation offer shall be submitted strictly in 'Annexure-'X' only. The installation of the UPS shall be done by the vendor at site. The validity of rates should not be less than six months from the last date of submission of quotation. Quotation with less period of validity of rates shall be rejected. The quotation received after the due date shall be summarily rejected. The quotation should be of UPS and Batteries of reputed brands only. The vendor shall also submit a certificate to the effect that he has not been debarred/black-listed by any government/semi-government organization in India or abroad. (The format is enclosed as **Annexure-B**).

Delhi High Court reserves the right to modify/amend the quotation letter/terms & conditions at a later stage.

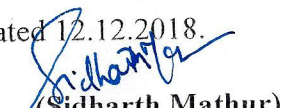
Yours Truly,


(Sidharth Mathur)

Joint Registrar (Judicial)/
Central Project Coordinator (CPC)
For Registrar General

CC to :-

1. Ld. District & Sessions Judge, (Headquarter), Tis Hazari Court, Delhi.54.
2. Mr. Zameem Ahmad Khan, Sr. System Analyst (IT) with a request to upload the letter on the website of Delhi High Court.
3. Sh.V.K. Bansal, Addl. Principal Judge, Family Courts (West)/ Chairman, Centralized Computer Committee, Room No.2, Ground Floor, Tis Hazari Court, Delhi with the request to upload the letter on the website of District Court.
4. All the Vendors who had participated in earlier tender no.198/JR-CPC/2018 dated 12.12.2018.


(Sidharth Mathur)
Joint Registrar (Judicial)/
CPC (Central Project Coordinator)

TECHNICAL SPECIFICATIONS 10 KVA UPS WITH 30 MINUTES BACKUP TIME

Annexure-A

Fill the compliance of Column 'A' with Yes or No only

S.No.		'A'	'B'
1	POWER	10 KVA 10KVA / 8000W	
2	INPUT	Single Phase & Earth Ground 230 V AC	
	Input System		
	Rated Voltage	120V to 300 V(D-50% load), 170V to 2BOV (100% load)	
	Voltage Range	50/ 60 Hz +/- 5 Hz (Auto Sensing)	
	Frequency	> 0.99 @ Full Load	
3	OUTPUT	230 V AC ± 10 % (Adjustable)	
	Output System	Single Phase & Earth Ground	
	Rated Voltage	220 / 230 / 240 V AC (+/-1%)	
	Power Factor	0.8	
	Waveform	Sinewave	
4	Distortion	<3%	
	Efficiency	85%	
	Normal Mode Frequency	45 -55 Hz (adjustable)	
	Battery Mode Frequency	50 Hz + 0.1 Hz	
	Inverter Overload Capacity	110% for 5 minutes / 150% or 5 second	
	Output Voltage Distortion	<3% for Linear Load, <6% for Non-Linear Load	
	Transfer Time	0 ms (Normal mode to Battery mode), 5ms (Normal mode to 3 : 1	
	Crest Factor	24 V DC / 36 V DC / 72 V DC / 96 V DC / 192 V DC /	
	Batteries Voltage	2A for Internal Batteries 6A Max (Adjustable)	
	Charge Current Backup Time	Dependent on the Capacity of Batteries (Long Backup Time) (Minimum 30 Minutes Backup)	
5	COMMUNICATE & INTERFACE	Charger to 90 % Battery Capacity in 3 Hours (Standard)	
	Battery Charge Time	RS232 + Dry Contact (DB9) + USB (Optional)	
	Interface Port(s)	SNMP Adaptor	
	Optional Cards	Information for load / Battery / Input / Output / Operating Mode	
	LCD Display	Actively Audible Alarm for Utility Failed / Battery Low / Overload Condition	
6	ENVIRONMENTAL	Load Indication, Load on Battery, Low Battery, Mains On, Overload	
	EPO	Yes	
	Noise Level	<45dB @ 1 Meter / <50dB @ 1 Meter	
	Operating Temp.	0 - 40°C	
	Storage Temp.	-20°C ~ 55°C	
7	WARRANTY	0 -95 % Humidity, Non - Condensing	
	RACK	2 .000 Meters	
8	WARRANTY RACK	MINIMUM 3 YEARS FOR UPS AND 2 YEARS FOR BATTERIES BATTERY RACK SHOULD BE PROVIDED WITH THE UPS	

(Battery should be certified by OEM)

Stamp & Signature

Date: _____

Tender Ref. No. _____

To

The Registrar General,
High Court of Delhi,
New Delhi

Subject: - Declaration regarding clean track record of the firm/company/ proprietorship concern.

Sir,

I hereby declare that my company/firm/proprietorship concern has not been debarred/black-listed by any Government/Semi Government Organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours sincerely,

Name: _____

Designation : _____

Company/Firm: _____

Proprietorship Concern : _____

Address: _____

Mobile No : _____

Email : _____

(Stamp & Signature)

Annexure-‘X’

Sr. No.	Specific information to be filled in as under:	
	Particulars	Description/ offered Price/ Amount
1.	Brand of UPS offered	
2.	Price of one UPS without Tax	Rs.
3.	Tax rate on UPS Price	%
4.	Price of UPS incl. of Tax.	Rs.
5.	Warranty on UPS (From OEM)	Years :
6.	Brand of Battery offered	
7.	Numbers of Batteries required for one no. of 10 KVA UPS for minimum 30 minutes Backup.	Nos.
8.	Price of one Batteries without Tax	Rs.
9.	Tax rate on the Price of one Battery	%
10.	Warranty on Batteries (From OEM)	Years
11.	Price of total batteries (One set of batteries for One no. of 10 KVA UPS) inclusive of tax.	Rs.
12.	Price of one compatible SNMP Card (External Card) without Tax	Rs.
13.	Tax rate on SNMP Card	%
14.	Price of one compatible SNMP Card & (External Card) with Tax	Rs.
15.	Other Charges, if any	Rs.
FINAL PRICE OF ONE UPS + BATTERIES INCLUSIVE OF TAXES.		Rs.
FINAL PRICE OF ONE UPS + BATTERIES AND ONE COMPATIBLE SNMP CARD (EXTERNAL) INCLUSIVE OF TAXES.		Rs.

Name and address of firm/ company with signature/ seal / stamp